

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 7<sup>th</sup> December, 2016*

No.HC.VII-16/2015/ 5433 /A. On his appointment as Member-Secretary, Assam State Legal Services Authority, Guwahati, vide Govt. Notification No.LGL.87/98/179 dated 05.12.2016, Shri Sanjeev Kumar Sharma, District and Sessions Judge, Dibrugarh is released from his present assignment with immediate effect in order to enable him to join as Member-Secretary, Assam State Legal Services Authority, Guwahati.

By Order,  
Sd/- M.A. Ali,

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-16/2015/ 5434 - 5447 /A.

Dated 07.12.2016

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati for information with reference to the Notification No.LGL.87/98/179 dated 05.12.2016
4. The District and Sessions Judge, \_\_\_\_\_
5. The Member-Secretary, I/C, Assam State Legal Services Authority, Guwahati
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Dibrugarh. He will proceed to join his new assignment immediately after handing over the charge of his Court and Office to the senior Addl. District and Sessions Judge, Dibrugarh
8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Administrative Officer (J) \_\_\_\_\_ Gauhati High Court, Guwahati
12. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
13. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial.)/ Registrar (Establishment),Gauhati High Court, Guwahati
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

*M.A. Ali 7/12/16*  
**REGISTRAR (VIGILANCE)**

*8/12/16*